

**Construction of a sector of Mahendra Raj Marg by C. P. W. D. in Nepal**

\*171. **SHRIMATI GEETA MUKHERJEE** : Will the Minister of **WORKS AND HOUSING** be pleased to state :

(a) whether the M. R. M. Circle of C.P.W.D. is constructing a sector of Mahendra Raj Marg in Nepal;

(b) if so, the total mileage so far constructed, the balance which remains to be constructed and the period during which the project is expected to be completed;

(c) whether the Ministries of Works and Housing and External Affairs entered into an agreement with the representatives of the workers on 9 June, 1983 that all workers on becoming surplus would be offered appointment in C.P.W.D. in India; and

(d) if so, the number of workers according to each category of post who have become surplus and have been offered appointment in India according to para 7(v) of the agreement and the number of workers who have accepted the offer ?

**THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFUOR)**:

(a) Yes, Sir.

(b) (i) total mileage so far constructed - 288.293 Km.

(ii) the balance which remains to be constructed - 14.207 Km.

(iii) the project is expected to be completed by March, 1985.

(c) An agreement was entered into with the representatives of the workers which while providing for absorption of surplus workers also *Inter alis* provides for payment of retrenchment compensation to workers who do not get absorbed in India.

(d) The information is being collected and will be laid on the table of the House.

**Unauthorised occupation of Government land in front of Nirman Vihar**

\*172. **SHRI KAMAL NATH** : Will the Minister of **WORKS AND HOUSING** be pleased to state :

(a) whether a large area of DDA/ Government land has been unauthorisedly occupied by many persons in front of Nirman Vihar of Patpar Ganj Road and multi-storeyed buildings have been put up and used for business purpose; and

(b) the action taken by Government to prevent occupation of these lands and also against the present occupants ?

**THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFUOR)** :

(a) and (b). An area measuring about 3 acres on West of Patpar Ganj Road which was included in the land allotted to Ministry of Works and Housing Co-operative House Building Society is under unauthorised construction. The DDA has reported that most of these unauthorised constructions were put up prior to 1977 and are, therefore, being considered for regularisation in accordance with the Government policy for regularisation of unauthorised colonies. Only four fresh unauthorised constructions have taken place on Patpar Ganj Road during 1984 and notices to the persons concerned have been issued by the DDA, under Section 31(1) of the Delhi Development Act, 1957.

**Setting up of Pest and Disease Surveillance Centres**

\*173. **SHRIMATI JAYANTI PATNAIK** : Will the Minister of **AGRICULTURE AND RURAL DEVELOPMENT** be pleased to state :

(a) whether Government have a proposal to set up pest and disease surveillance centres in the country during the Seventh Plan;

(b) if so, the name of the States where such pest and disease surveillance centres are proposed to be set up;

(c) the names of districts identified in those States; and

(d) the criteria fixed for the opening of pest and disease surveillance centres ?

**THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH)** : (a) Yes, Sir. It is proposed to set up 20 Central Plant Protection-cum-Surveillance Stations and five Co-ordinating Regional Stations in

addition to the strengthening of existing 19 Central Surveillance and 13 Central Plant Protection Stations.

(b) and (c). The names of the States and districts where these Stations will be set up are to be finalised after the approval of financial outlays/scheme by the Planning Commission and others concerned for the Seventh Plan period.

(d) The criteria for opening of Central Pest and Disease Surveillance Stations are :—

- (i) Areas prone to pest/disease incidence are given precedence.
- (ii) The dry land, tribal and backward areas which are not covered under the Surveillance programme of the State Governments; and
- (iii) Recommendations of the State Governments.

#### **Food Production *VIS-A-VIS* Population Growth**

\*174. SHRI SAIFUDDIN CHOWDHARY : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) the percentage of growth of food production *vis-a-vis* population growth;

(b) if food production is higher, what are the causes of decline in per capita availability of foodgrains in the country; and

(c) steps proposed to be taken to bring a balance between the two ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) to (c). The compound growth rates in foodgrains production and their net availability during the period 1970-71 to 1983-84 work out to 2.64 and 2.46 per cent per annum respectively. As compared to this, the annual growth rate in population during the same period is estimated at 2.27 per cent. This clearly shows that the rates of growth of foodgrains production and their net availability are higher than the rate of growth of population.

It may, however, be added that a

further rise in the per capita availability of foodgrains is envisaged through increasing the country's production and productivity of various crops like rice, wheat, other cereals and pulses. Strategies for further increasing the production and productivity of foodgrains during the Seventh Five Year Plan include timely supply of critical inputs such as irrigation, fertilisers, HYV seeds, plant protection, etc. Appropriate area specific programmes, remunerative prices to farmers for their produce, easy availability of credit, research support and transfer of technology, etc. are also being provided.

#### **Parliament Session in South**

\*175. SHRI AMARSINGH RATHAWA : SHRI MOHANBHAI PATEL :

Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state :

(a) the latest position in regard to holding a Parliament session in South; and

(b) if it is not possible to hold a session in South whether Government will consider to hold it in Western Region, particularly in Gujarat in Gandhinagar ?

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H. K. L. BHAGAT) : (a) and (b). At present the Government is not thinking to hold any Parliament Session outside Delhi.

#### **Production of Sugarcane in Maharashtra**

\*176. SHRI BALASAHEB VIKHE PATIL : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether during the last two years the production of sugarcane in Maharashtra has been registering a decline;

(b) if so, the details thereof; and

(c) the remedial measures Government are likely to introduce to check this declining trend, particularly when Maharashtra is the premier sugar producing State of our country and it is likely so affect her national economy too ?